

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:796
ANSWERED ON:28.11.2005
PURCHASE BY N.C.C.F.
Jha Shri Raghunath

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has directed the National Consumer Cooperative Federation (NCCF) to purchase branded products either from the manufacturer directly or, failing which, through their authorized distributors only;
- (b) if so, whether the NCCF has engaged suppliers who are neither the manufacturers nor their authorized distributors for supplying branded products;
- (c) if so, the reasons for defying the said directions by NCCF;
- (d) the action proposed to be taken against the officials responsible therefor;
- (e) whether NCCF has been procuring HP computers and cartridges etc. from RSRs at higher prices and not from the company or its authorized dealers directly; and
- (f) if so, the remedial action the Government proposed to take in this regard?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a) : National Cooperative Consumers' Federation of India Ltd. (NCCF) has been advised by the Government to evolve a system to enforce transparency in procedure for procurement and supplies. NCCF has been procuring branded items from manufacturers or their authorized distributors/channels.
- (b) : NCCF has informed that they are procuring supplies from manufacturers or their authorized distributors/channels.
- (c) & (d): Do not arise.
- (e) : NCCF has informed that they are procuring HP Computers from the authorized distributors of HP and Cartridges from the authorized RSRs as per rate contract and tripartite agreement between HP, NCCF and the distributors at most competitive rates.
- (f) : Does not arise.